

**THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):**

(a) No, Sir. Only a demonstration was staged on 8th February, 1968. In a subsequent meeting with the Mukhyas and other representatives of the local people, policy adopted by Bokaro Steel Ltd. in the matter of employment and trade facilities was explained to their entire satisfaction. The agitation has now completely died down.

(b) According to the policy laid down by Government, first preference is being given to the displaced persons in the matter of employment in BSL in unskilled and semi-skilled jobs. With a view to improve their prospects of employment, a special scheme for training of displaced persons has also been introduced and as on 31st January, 1968, 307 displaced persons were under-going training under this scheme. The displaced persons were also receiving preference in allotment of shops. They are also receiving preference in other trades and in award of small contracts. Besides, in the matter of rehabilitation, Bokaro Steel Ltd. is contributing 50% of the cost of rehabilitation which is estimated at Rs. 4.2 millions.

**DURGAPUR STEEL PLANT**

4336. SHRI INDRAJIT GUPTA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the team of experts from U.K. has completed its study of the Durgapur Steel Plant;

(b) the problems entrusted to the team;

(c) whether the team's report has been received; and

(d) if so, Government's reaction thereto?

**THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):**

(a) Yes, Sir.

(b) The team was entrusted with the work of appraising the requirements of Durgapur Steel Plant for fully effective operation and to indicate the equipment and technical assistance that would be appropriate to provide from Britain in the light of the organisational, managerial, administrative and other conditions including industrial relations that would obtain at the steel-works.

(c) No, Sir.

(d) Does not arise.

**MESSRS. GUZDAR KAJORA COAL MINES LTD., AND MESSRS CALCUTTA SAFE DEPOSIT CO. LIMITED**

4337. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that M/s. Guzdar Kajora Coal Mines Limited and M/s. Calcutta Safe Deposit Company Limited have not been holding their Annual General Meetings nor issuing any Annual Reports and Balance Sheets, for the last several years;

(b) whether these firms have also violated other provisions of the Companies Act; and

(c) if so, action taken against them?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):**

(a) to (c).

A statement is laid on the Table of the House. [*Placed in Library. See No. LT-505/68.*]

**कपास के मूल्य**

4338. श्री रघुबीर सिंह शास्त्री : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को देसी कपास तथा नई कपास पर नियंत्रण लगाने तथा ऋण देने पर प्रतिबन्ध लगाने की नीति के विरुद्ध काटन फंडरेशन, सेंट्रल जोन, अमरावती से कोई ज्ञापन प्राप्त हुआ है; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री मोहम्मद शाफी कुरेशी) : (क) तथा (ख). फंडरेशन ने हाल ही में दो ज्ञापन भेजे हैं। इन में से एक भारतीय सूती कपड़ा मिल्स संघ को दिया गया है जिसमें अन्य बातों के साथ-साथ यह अनुरोध किया गया है कि संघ अपने सदस्यों द्वारा कपास खरीदने पर प्रतिबन्ध लगाने के निर्णय पर तथा कपास के लिए ऋण की छूट पर अपनी आपत्तियां वापिस लेने के निर्णय पर पुनः विचार करे। सरकार ने विद्यमान मौसम के लिए